

>

Title: Presentation of the 40th and 41st Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice.

SHRI MANISH TEWARI (LUDHIANA): I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law & Justice:-

(1) 40th Report on The Personal Laws (Amendment) Bill, 2010.

(2) 41st Report on Action Taken Replies of the Government on the recommendations/observations contained in the 23rd Report of the Committee on "Government's Policy of Appointment on Compassionate Ground".
